

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 24-02-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajya Vardhan Mall, Adv.
Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh particulars of respondent Nos.1 and 2 within
two weeks.

List again on 29.4.2020.

ANIL LAXMAN PANSARE
Registrar